| | Annexure - 4 | | | | | | | | | | | | | | |
|-------|---|--------------------------------|-------------------|---------------------------|----------------|---------------------------|-------------------------------------|-----------------|-----------|------------------|---------------|----------------------------|--------------------|-----------------|--|
| Nai | ne of Corporate debtor | Nag Yang Shoes private Limited | | | | | Date of Commencement of Liquidation | | | 6/4/2018 | | List of Stakeholders as on | | 3/10/2021 | |
| | | | | | | (Employees) | | | | | | | | | |
| | Amount in Rs | | | | | | | | | | | | | | |
| SI.No | | - | | Details of Claim Received | | Details of Claim Admitted | | | | | | | | | |
| | Name of Authorised Representative , if any | | | | | | Amount of | | % share | | Amount of | | | | |
| | | | | | | Total Amount | claim for the | | in total | | any mutual | Amount | | | |
| | representative, it any | Name of the | | | | amount of claim | period of | | amount | Amount of | dues, that | of claim | Amount of claim | | |
| | | Employee | Identification No | Date of receipt | Amount claimed | admitted | twelve months | Nature of claim | of claims | Contingent Claim | may be setoff | rejected | under verification | Remarks, if any | |
| | | | | | | | | | | | | | | | |
| | | | | | | | NIL | | | | | | | | |
| | | | | | | | | | | | | | | | |